

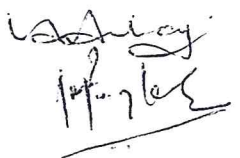
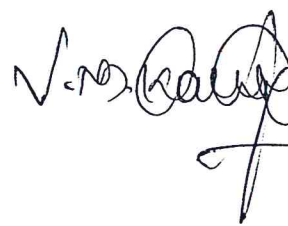
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/636/(IB)/2017  
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD  
NAME OF THE RESPONDENT(S) : NEW CHENNAI TOWNSHIP PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	V. J. ARUL. RAJ VIJAY	Counsel for Resp. "	
2.	P. Elayarasu Kumar V. M. KARTHIK for Ramalingam & Associates.	Counsel for financial creditor	

**ORDER**

Counsel for petitioner/financial creditor present. Counsel for respondent/corporate debtor present and stated that they have submitted a proposal to the petitioner giving the proposed plan for restructure and prayed for time to make further submissions in this regard. The respondent is directed to furnish payment details of the home buyers and stakeholders for the built up spaces. Put up on 21.12.2017.

sd/-  
**S Vijayaraghavan**  
Member (Technical)

sd/-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)